

in question in this case is registered as a dominant undertaking was however ascertained and confirmed in the reply given to Unstarred Question No. 1586. Further questions relating to the commercial practices of this Company are not directly within the purview of this Ministry. Only the MRTP Commission can give a finding on questions relating to the fairness or otherwise of the business dealing of such companies. Under the circumstances I would respectfully submit to the House that there was no attempt to either suppress any information available to the Ministry or, in any manner, to mislead the House.

11.34 hrs.

#### MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS

MR. SPEAKER: I have received this Motion from Shri Jyotirmoy Bosu. I have received another one from Shri Samar Guha. Shri Jyotirmoy Bosu has given this Motion of No-Confidence in the Council of Ministers under Rule 198. And also on the same subject there is the motion from Shri Samar Guha saying 'This House expresses its want of confidence in the Council of Ministers'.

May I request those of you who are in favour of this to please stand in your seats?

SOME HON. MEMBERS rose—

SHRI JYOTIRMOY BOSU (Diamond Harbour): I seek leave of the House for moving a motion which reads as follows:

"This House expresses its lack of confidence in the Council of Ministers."

(Interruptions)

SHRI SHYAMNANDAN MISHRA (Begusarai): With your permission, May I make an appeal? We in the opposition have not the slightest doubt in our mind that this Govern-

ment has landed the Country into an unprecedented crisis and deserves the severest censure possible. But, all the same, I would like to make an appeal to the hon. Members Shri Jyotirmoy Bosu and Shri Samar Guha not to press this. Certain developments have taken place. It was, in view of the serious crisis that the country is facing, that we had decided that this motion would be taken up on the 5th of this month. But, the Prime Minister is leaving early tonight.

SHRI JYOTIRMOY BOSU: Where is our Prime Minister?

MR. SPEAKER: She has gone to receive H.M. the King of Nepal.

SHRI SHYAMANANDAN MISHRA: But, Sir, we regret to note that the Prime Minister has to leave early tonight for the Non-aligned conference at Algiers which of course is of great international significance and, in particular, for the third world.

Now, in view of this situation, we would like to make an appeal to the hon. Members, Shri Jyotirmoy Bosu and Shri Samar Guha that they should not press for it.

There is an additional reason too which I would like to place before them. To-day, situated as we are, we may not have a full discussion on the no-confidence motion. We will have only a few hours at our disposal because, the Prime Minister is leaving early tonight. So, let them accept this appeal in the spirit in which it is conceived and let the motion be postponed to the next session.

This is an appeal to them. We have demonstrated the strength and support behind the motion. I think that almost all the leaders of the Opposition are also of this view. We earnestly appeal to them not to press for this motion.

MR. SPEAKER: Do you agree to this?

**SHRI JOYTIRMOY BOSU:** Shrimati Indira Gandhi and her Government, by adopting wrong policies and dishonest means have run the country into

MR SPEAKER No, speech, please

**SHRI JYOTIRMOY BOSU** Sir my colleague has mentioned my name and so I must be allowed to speak

Shrimati Indira Gandhi and her Government by adopting wrong policies and dishonest means, have run the country into a calamitous severest, economic and political crisis. But in deference to the appeal made by my colleague, I shall not press for the discussion of the Motion today

**SHRI SAMAR GUHA (Contd):** Sir when the common people of our country are being drowned into the severest crisis economic and political — we feel that instead of pursuing extrovertist, the Prime Minister should have concentrated her energy to deal with the internal domestic problems of our country. At this critical moment I find no reason why, when we are in the midst of having a dialogue with the Prime Minister in regard to evolving a solution to the this crisis Shrimati Indira Gandhi our Prime Minister should go to Algiers. As I said, by adopting series of wrong policies the country is facing a serious crisis today on all fronts—from the food front price front and every other front. When we are in the midst of a serious crisis the Prime Minister should not go to Algiers. However in deference to the wishes expressed jointly by my friends from the Opposition I do not want to press my no-confidence motion to-day and as my friend said, it may be deferred till the next session

**श्री मधु लिमये (बाका)** अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। सविधान जारी होने के बाद हम तरह की स्थिति पहले कभी नहीं उत्पन्न हुई थी। इस लिए मैं आप की व्यवस्था चाहता हूँ।

**अध्यक्ष महोदय :** नहीं नहीं स्थितिचा पैदा हो रही है।

**श्री मधु लिमये :** आप ने इस को स्वीकार किया और पचास से अधिक सदस्य खड़े हो गये। मैं यह जानना चाहता हूँ कि अब इस की स्थिति क्या है। मैं यह सांविधानिक सवाल उठा रहा हूँ।

**अध्यक्ष महोदय :** जितने सम्भव चाहिए वे खड़े हुए थे। इस में पहले वि मैं डिक्लेयर करूँ मूवमेंटें—जिन्होंने यह मांगन मूव करनी थी—सबगिनन की वि हम इस को प्रैस नहीं करना चाहते हैं वापिस लना चाहते हैं।

**श्री मधु लिमये** इसी लिए मैं यह सवाल उठा रहा हूँ।

MR SPEAKER As he is not pressing I hope he is taking it back with the pleasure of the House

HON MEMBERS Yes

MR SPEAKER Yes, he is taking back with the pleasure of the House

**श्री मधु लिमये** इस में मदन की खुर्ची का क्या स्थान है? प्रश्नी तब पण नहीं हुआ है।

**अध्यक्ष महोदय** उन्होंने मूव कर दिया है। जो बात भी वापिस होगी। यह प्रेज-आफ दि हाउस में होगी।

**श्री मधु लिमये** उन्हें पण ना करने दायित्व।

MR SPEAKER It is before the House He was asking for the leave of the House He is not pressing for it I hope that it is the pleasure of the House that he may withdraw it

HON MEMBERS Yes

**SHRI PILOO MODY (Godhra)** Let the pleasure of the House be ex-

pressed by the Congress Members standing up.

श्री मधु लिमये : सदन की खुशी का सवाल ही नहीं है। यह नियम के विपरीत है। वह पेस ही नहीं हुआ है।

MR. SPEAKER: He had moved it.

So, it is withdrawn by leave of the House.

*The motion was, by leave, withdrawn*

11.43 hrs.

**DIRECT TAXES (AMENDMENT) BILL\***

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): I beg to move for leave to introduce a Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, the Gift-tax Act, 1958 and the Companies (Profits) Surtax Act, 1964 and to provide for certain related matters.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, the Gift-tax, 1958 and the Companies (Profits) Surtax Act, 1964 and to provide for certain related matters".

*The motion was adopted*

SHRI YESHWANTRAO CHAVAN: I introduce† the Bill.

\*Published in Gazette of India Extraordinary, Part II, Section 2, dated 3rd September, 1973.

†Introduced with the recommendation of the President.

11.44 hrs.

**Re. FLOODS IN SOME STATES**

अध्यक्ष महोदय : कुछ संसदों गुजरात के फ्लड्स के बारे में कल-परसों मेरे पास कुछ मोशन ले कर आये थे। मैंने उनको एडमिट नहीं किया। लेकिन मैं आप लोगों की इजाजत से गुजरात के तीन चार मेम्बरों को दो दो, तीन तीन मिनट इस बारे में कहने के लिए देना चाहता हूँ। मैं राजस्थान के मेम्बरों को भी मौका दे दूंगा। जो मेम्बर मेरे पास आये थे, मैंने उनको इजाजत दी है। लेकिन इसकेशन के लिए टाइम नहीं है।

श्री बलंत साठे (अकोला) : मैंने भी रूल 377 के मानदण्ड नोटिस दिया है कि एल०आई०मी० ने कई हजार स्क्वियर फीट जमीन ट्रेडिंग को प्रॉक्टिकली फ्री दे दी है। मुझे भी इजाजत दी जाये।

श्री मधु लिमये (बाबा) : अध्यक्ष महोदय, मैंने बाकायदा नोटिस दिया है।

अध्यक्ष महोदय : कोई मोशन नहीं आ सकेगा। जिन मठभ्या ने कहा है कि उनको दो दो, तीन तीन मिनट का मौका दिया जाये मैं उनका इजाजत दे दूंगा।

SHRI P. M MEHTA (Bhavnagar) : With your permission, I would make a submission on the Narmada floods....

अध्यक्ष महोदय : इस के लिए टाइम फिक्स कर दिया जायेगा। तब आप अपनी बात कह लें।

श्री मधु लिमये : अध्यक्ष महोदय, मेरे विशेषाधिकार के प्रश्न का क्या हुआ ?

अध्यक्ष महोदय : उम के बारे में मिनिस्टर साहब ने कहा है....

श्री मधु लिमये : आप मंत्री महोदय का जवाब पढ़िये। वह श्लतबदानी कर रहे हैं।